

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.200

TO BE ANSWERED ON THE 29TH JULY, 2016

NCC UNITS

*200. ADV. JOICE GEORGE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the National Cadet Corps (NCC) units in various colleges and schools are working satisfactorily in the country and if so, the details thereof, State / UT-wise including Kerala;
- (b) whether the Union Government has made any assessment of functioning of NCC units and if so, the details thereof;
- (c) whether the Union Government proposes to release additional funds to NCC units and if so, the details thereof, State / UT-wise including Kerala; and
- (d) whether the Union Government has received any proposal from the State Government of Kerala for supply of vehicles and other equipment to NCC units and if so, the details thereof and the action taken thereon?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 200 FOR ANSWER ON 29.7.2016

NCC units are working in the country as per the given mandate. Presently there are 800 National Cadet Corps (NCC) Units in the country. State / UT-wise details are at Annexure.

Assessment / review of functioning of NCC units located all over India is undertaken at the conferences of the Central Advisory Committee (CAC), Joint State Representative & Deputy Directors General (JSR&D), and State Additional Directors General / Deputy Directors General (ADsG / DDsG) which are coordinated by Headquarters Director General NCC. Details of last Conference held are as under:

Ser. No.	Conferences	Date of Conference	Remarks
(a)	CAC	9 th December 2015	Chaired by RRM
(b)	JSR&D	30 th July 2015	Chaired by RRM
(c)	ADsG / DDsG Conference	08-09 th June 2016	Chaired by DG

In addition, regular inspections and visits are undertaken at Head Quarter DGNCC and State Directorate level.

Funds are released to the NCC State Directorates for further allocation to the units under their jurisdiction as per the requirements projected for the approved training activities.

No proposal has been received from the State Government of Kerala for supply of vehicles and other equipment to NCC Units.

**ANNEXURE REFERRED IN THE REPLY GIVEN IN THE
STATEMENT IN PARTS (a) TO (d) OF LOK SABHA
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Sl. No.	States	No. of Units
1	Arunachal Pradesh	02
2	Assam	26
3	Andhra Pradesh	42
4	Andaman & Nicobar	02
5	Bihar	33
6	Chhattisgarh	13
7	Chandigarh	04
8	Delhi	19
9	Gujarat	35
10	Dadra & Nagar Haweli	
11	Diu Daman	
12	Haryana	19
13	Himachal Pradesh	12
14	Jharkhand	13
15	Jammu & Kashmir	10
16	Karnataka	54
17	Goa	
18	Kerala	39
19	Lakshadweep	
20	Madhya Pradesh	44
21	Maharashtra	61
22	Manipur	03
23	Meghalaya	04
24	Mizoram	03
25	Nagaland	04
26	Odisha	26
27	Punjab	33
28	Puducherry	08
29	Rajasthan	36
30	Sikkim	02
31	Tamil Nadu	48
32	Telengana	25
33	Tripura	03
34	Uttar Pradesh	109
35	Uttarakhand	18
36	West Bengal	50
	TOTAL	800
